

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.2798/91

New Delhi this the 15th day of March, 1996.

Hon'ble Mr. S.R. Adige, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Const. Sant Ram  
Son of Sh. Ram Chander,  
R/o Barrack No.2,  
P.S. Lawrence Road,  
Delhi-110003. ...Applicant

(By Advocate Sh. Shankar Raju)  
Versus

1. Commissioner of Police,  
Police Headquarters,  
I.P. Estate,  
M.S.O. Building,  
New Delhi.
2. Dy. Commissioner of Police,  
North West District,  
Ashok Vihar,  
Delhi. ...Respondents

(By Advocate Sh. Arun Bhardwaj)

ORDER (Oral)  
(Hon'ble Mr. S.R. Adige)

The learned counsel for the applicant  
Sh. Shankar Raju seeks permission to withdraw  
the O.A. Prayer is allowed. The O.A. is  
dismissed, as withdrawn. No costs.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Member (A)

'Sanju'